

Geographical Indications of Goods (Registration & Protection) Act, 1999

Geographical Indications of Goods (Registration & Protection) Rules, 2002

Form GI 3B

Application for Renewal of Registration of an Authorized User [Section 18 (2), Rule 60 (1)]

Fee: Rs. 10 [See entry No.3(B) of the First Schedule]

(1) Name of the Applicant (Authorised User):

(2) Address of the applicant: _____

(3) Address of service if different from above:

(4) Registered Geographical Indication for which application is made:

(5) Email id _____

(6) Phone/mobile number : _____

DECLARATION:

I acknowledge that my registration as an authorised user will be valid after renewal for a period of 10 years, or for such period as the geographical indication continues to be registered, whichever is lesser.

Date:

Place:

SIGNATURE